

The following Complaints/Public Grievances are found to be not in conformity with NGT (Practice & Procedure) Rule, 2011, under NGT Act 2010. (Dec.2019)

S.No.	Receipt No.	Date	Name & Address
1.	44	21.01.2020	Mr Harish Solanki, Gurudwara,Dargah Road,Burhanpur, M.P. Mob - 9425909340 , 7999435488 ,
2.	45	20.01.2020	Dr.Udoniya, All New Shobhapur, Bhadpura, Jabalpur M.P.
3.	46	23.01.2020	Mr. Iqbal Mohd., Umrana, Tahseel.- Khachroud, Dist Ujjain, M.P. Mob- 7489892337
4.	47	23.01.2020	Mr. Lakhn Singh Parmar, City Councilor Khedhi, District - Shajapur (MP) Pin Code - 465337 Mob - 9926600559
5.	52	23.01.2020	Mr.Ram Krashna Soni, Shitlapara, Navapara, In front of Adarsh Colony, Raipur, Chhattisgarh. 493881 Mob - 9977253325, 9294751049
6.	56	25.01.2020	Mr. Jitendra Kumar Badjatya, 60,Vinay Nagar, Kesharbag Road, Indore, M.P. (Mob - 7987333040)
7.	62	28.01.2020	Mr. R.S.Varma, (Adv.) E - 6, Anoop Vihar, Madla Road, Jabalpur M.P Mob - 9981533727
8.	63	28.01.2020	Mr.Chhotu Lal Meena, Gram - Lalasar, Tahsheel Renwal, Dist - Jaipur, Rajasthan. 303603 Mob - 9314625617


Deputy Registrar
(Nimish Raja)

National Green Tribunal
